

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-501**

Appeal No - 149/252/ND/2020

**IN THE MATTER OF:**

Total Airport Services India Pvt Ltd  
V/s  
ROC

....Applicant

....Respondent

**SECTION**

U/s 252

Order delivered on 13.04.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Shekhar Sharma, Proxy

For the Respondent

: Advs. Kunal Sharma, Zehra Khan, Standing Counsels and Shreya Choudhary and Ms. Sweety Kumar, ARoC

**ORDER**

The proxy counsel appearing for the appellant submitted that the main counsel is tested Covid positive. On his request, list the matter on **11.05.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**